NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

r. SHAKTHI PRIYA B

(FOR KING & PARTRIDGE)

Loursel for R6

B. Shatthi Riya.

2. S. VIJAYA PRASHANTH.

R. SANKARANARAYANAN.

councel for Q1-R5

(Senior coursel)

Capris

SUSHMA HARINI A ?

Coursel for Petitioners

1 M M

<u>ORDER</u>

Counsels representing both the parties present. The matter may be posted along with connected TCP/3/2016. Put up on 19.07.2017 at 10.30 A.M

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)